

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Original Jurisdiction)

ORIGINAL PETITION NO. 01 OF 2018

Dated: 12th September, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Dr. Virendra Kumar Bhatnagar &Anr.

**.... Appellant(s) /
Petitioner(s)**

Versus

Karnataka Electricity Regulatory Commission &Anr.

.... Respondent(s)

Counsel for the Appellant / Petitioner(s) : Mr. Shri Venkatesh
Ms. Nishtha Kumar
Mr. Sandeep Rajpurohit
Mr. Vikas Maini

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Ms. Pallavi Sengupta
Mr. Mayank Kshirsagar for R-2

ORDER

Learned counsel, Mr. Balaji Srinivasan, appearing for the second Respondent prays for another two weeks time to file his reply in the matter.

Submission made by the learned counsel appearing for the second Respondent, as stated above, is placed on record.

Another two weeks time is extended to the learned counsel appearing for the second Respondent to file his reply in the matter. He may do the needful by 26.09.2018, after duly serving copy on the other side. Thereafter, rejoinder, if any, may be filed by the Appellant by 16.10.2018, after duly serving copy on the other side.

List the matter on **24.10.2018**, as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey)
Technical Member

vt/pk

(Justice N. K. Patil)
Judicial Member